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(2023) 11 AHC CK 0028 Allahabad High Court

Case No: Criminal Appeal No. - 2755, 2899 Of 2003

Arvind Kumar And Another

APPELLANT

۷s

State Of U.P. RESPONDENT

Date of Decision: Nov. 8, 2023

Acts Referred:

• Code Of Criminal Procedure, 1973 - Section 161, 313, 437A

• Indian Penal Code, 1860 - Section 34, 302, 376, 376(2)(g)

Hon'ble Judges: Ashwani Kumar Mishra, J; Syed Aftab Husain Rizvi, J

Bench: Division Bench

Advocate: Udai Karan Saxena, Sanjeev Kumar Singh

Judgement